

# HIGH COURT OF GUJARAT

## IT CELL

### CIRCULAR

Date: 02-10-2020

#### **Email Notifications to Ld. Advocates of District / Taluka Courts on case filing, registration, adjournment, disposal and order / judgement**

This is to bring to the notice of all concerned that, looking to the present scenario of entry restrictions into the campuses of the Courts and also in order to strengthen the eServices delivery of District & Taluka Courts, Honourable the Chief Justice on recommendation of the Honourable Judges of the ICT & eGovernance Committee, has been pleased to direct that, email notifications to Ld. Advocates of the District and Taluka Courts will be sent for the following events:

1. New Case Filing
2. Case Registration
3. Adjournment (Next Date)
4. Disposal of Case
5. Order / Judgement [with PDF attachment in email]

The email notifications will be subject to the data updated by the concerned Court and the same being uploaded in time. As far as possible, the email notification will be sent by the system by next working day of the event/uploading.

As these email notifications can only be sent to the registered email address of the Ld. Advocates of the particular case, Ld. Advocates who have not registered their email address may please have the same registered with the Computer Center of the concerned Court Complex. The mobile number and email address can be registered by sending duly signed application in soft copy to concerned court through email.

Sd/-

**REGISTRAR GENERAL**

Copy to:

Principal Judicial Officers of all the District / City Civil / Family / Metro. Courts